

(d) The issue of grant of right of way to Rewas-Aware Port can be considered by MbPT only after finalization of mutually acceptable terms and conditions between Mumbai Port and Rewas Aware Port.

**Allocation of land for water treatment**

2572. SHRI SANJAY RAUT:

SHRI GOVINDRAO ADIK:

Will the Minister of SHIPPING be pleased to state:

(a) whether the State Government of Maharashtra has requested the Union Government to allocate the Land at North of Radio Club at Nominal Lease Rent for the passenger water transport of East Coast of Mumbai;

(b) if so, Government's response thereto; and

(c) the reasons for the delay to allocate the land to Maharashtra Government?

THE MINISTER OF SHIPPING (SHRI G. K. VASAN): (a) Yes, Sir.

(b) The request of the State Government of Maharashtra was considered by the Board of Mumbai Port Trust and was not found acceptable.

(c) Does not arise.

**Major port projects award on PPP mode**

2573. SHRI M.V. MYSURA REDDY: Will the Minister of SHIPPING be pleased to state:

(a) the number of projects targeted for award on PPP mode for major ports in the country during the last five years, year-wise and port-wise;

(b) the number of projects awarded for major ports on PPP mode during the last five years, year-wise and port-wise;

(c) whether it is a fact that out of 21 PPP Port Projects proposed to be taken up in 2010-11, only 2 projects have so far been awarded; and

(d) if so, the reasons therefor?

THE MINISTER OF SHIPPING (SHRI G. K. VASAN): (a) and (b) The Ministry has started fixing the targets specifically for monitoring of PPP Projects at the level of Ministry since 2008-09 only.